



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.2675/2017 with MA No.3739/2019

New Delhi, this the 29th Day of November, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sh. Narendra Pal Singh
S/o Late Sh. Satya Pal Singh
Aged about 52 years
(JE 3198/SDE GO 106091)
SDE FTTH RP
Office of DE O/D Rajpath, MTNL
Shastri Bhawan.Applicant

(By Advocate: Ms. Kiran Yadav for Shri Sanjiv Joshi)

Vs.

1. Union of India through its Secretary
Ministry of Tele Communications & IT
Sanchar Bhawan, New Delhi.
2. Mahanagar Telephone Nigam
Through its CMD
Janpath, New Delhi.
3. Mahanagar Telephone Nigam
Through its Director (HR) Janpath
New Delhi.
4. Sh. Narendra Singh
AGM (IT), MTNL, Ground Floor
Tax Building, Eastern Court
New Delhi.Respondents

(By Advocate: Shri Subhash Gosain)



Order (Oral)

Hon'ble Mr. Pradeep Kumar, M(A)

MA No.3739/2019

The applicant has preferred this MA seeking withdrawal of the OA.

2. Ms. Kiran Yadav appeared as proxy for Shri Sanjiv Joshi, counsel for the applicant and Shri Subhash Gosain, learned counsel appeared for the respondents. The applicant is also present in the court.

3. MA stands allowed. Accordingly, the OA is dismissed as withdrawn. No costs.

(Pradeep Kumar)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

/vb/